

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/199(KB)2022
IA(I.B.C)/373(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	INDIAN BANK VS ANIMESH ROY
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

Mr. Snehasish Chakraborty, Adv.] For Financial Creditor
Mr. Debasish Chakraborty, Adv.

Ms. Shreya Choudhary, Adv.] For Resolution Professional
Mr. Surendra Kumar Agarwal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. On 6th October, 2023 no one put his appearance on behalf of the Personal Guarantor and objections to the Report of RP has not been filed.
3. On the basis of Report of RP as well as other records, matter is **reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**